HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTICE

1. The Hon'ble Ms. Justice J.Uma Devi will not be holding Court on

24/02/2020.

On 24/02/2020, urgent mentions, if any, pertaining to the Motor Accident

Civil Miscellaneous Appeals may be made before Hon'ble Sri Justice

**G.Shyam Prasad**, sitting in the 08th **Court**.

On 24/02/2020, urgent mentions, if any, pertaining to all Criminal Petitions

seeking quashment of charge sheets and F.I.Rs. may be made before

Hon'ble Sri Justice Cheekati Manavendranath Roy, sitting in the 14th

Court.

2. The Hon'ble Smt. Justice T.Rajani will not be holding Court on

24/02/2020.

Date: 20/02/2020

On 24/02/2020, urgent mentions, if any, pertaining to the provisions of

Hon'ble Smt. Justice T.Rajani may be made before Hon'ble Sri Justice

D.V.S.S.Somayajulu, sitting in the 11th Court.

//BY ORDER//

OSD

**INCHARGE REGISTRAR (JUDICIAL)**